

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. C.P.(IB)-633(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Bank of India Limited

V/s.

Indreshwar Sugar Mills Limited.

Appearances:

For Petitioner: Adv. Aditya Mishra.

For Respondent: None appeared for Respondent

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

CP.(IB) 633 (MB)/2023

Ld. Counsel for FC submits that CD has settled the outstanding loan through
OTS. Full and final amount has been received. All NPA accounts stand closed
on 31.03.2024. He therefore, seeks to withdraw Company Petition.

C.P.633/2023 is **disposed of as withdrawn.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)